# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 185 of 2017 in		
COMPANY PETITION/APPLICATION NO.	CP No.55/2008		
NAME OF THE COMPANY	BEML Midwest & Others		
NAME OF THE PETITIONER(S)	BEML Limited		
NAME OF THE RESPONDENT(S)	BEML Midwest & Others		
UNDER SECTION	397/398		

#### **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
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### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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# Sl. No. 17

Date of Hearing: 15.11.2017

CA No. 185 of 2017 in CP No. 55 of 2008

M/s. BEML Midwest & Others

### <u>ORDER</u>

Heard Shri. S. Sriranga, learned counsel for the petitioner and Shri. Inti. Venkateswarlu, learned counsel for the Respondent No.2. The tribunal already expressed a view that CA & CP will be heard together.

Post the case on 30.11.2017 under caption for orders.

Member (Technical)

Member (Judicial)

Srikanth